

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD.

O.A. 1196/96.

Dt. of Decision : 10-10-96.

M.K. Joseph

.. Applicant.

Vs

1. The Sr.Divl. Personnel Officer,
SC Rly, Guntakal Division,
Guntakal, Anantapur District.
2. The Sr.Divl. Operating Manager,
SC Rly, Guntakal Division,
Guntakal, Anantapur District.
3. The Chief Yard Master,
Raichur Thermal Power Station,
Raichur District, Karnataka,
SC Rly, Guntakal Division.

.. Respondents.

Counsel for the applicant : Mr. M.C.Jacob

Counsel for the Respondents : Mr. J.R.Gopala Rao, SC for Rlys.

CCRAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

..2

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.M.C.Jacob, learned counsel for the applicant and Mr.J.R.Gopala Rao, learned counsel for the respondents.

2. The affidavit in the OA needs major modification as the facts submitted in the Court today appears to be different from that of the relief asked for in the OA. Hence, the applicant has to file a better fresh affidavit. The learned counsel for the applicant fairly submitted that he will withdraw this OA with a permission to file a fresh affidavit in this connection. He also submitted that he had already paid Court fee hence payment of Court fee for the fresh OA may be waived.

3. In view of the above submission, the learned counsel for the applicant is permitted to withdraw this OA and also is permitted to file a fresh OA with ^{correlative} ~~correlative~~ records. The payment of court fee for the fresh OA has been waived. In view of the fact that he had paid the court fee for this OA.

4. The OA is disposed of as above. No costs.

(R.RANGARAJAN)
MEMBER (ADMN.)

Dated : The 10th Oct. 1996.
(Dictated In the Open Court)

Amalg.
D. R. (J)

spr

21

..3..

O.A.NO.1196/96

Copy To:

1. The Senior Divisional Personnel Officer,
South Central Railway, Guntakal Division,
Guntakal, Ananthapur District.
2. The Senior Divisional Operating Manager,
South Central Railway, Guntakal Division,
Guntakal, Ananthapur District.
3. The Chief Yard Master, Raichur Thermal
Power Station, Raichur District,
South Central Railway, Guntakal Division.
4. One copy to Mr.M.C.Jacob, Advocate,
CAT, Hyderabad.
5. One copy to Mr.J.R.Gopal Rao, SC for Railways,
CAT, Hyderabad.
6. One copy to Library,CAT, Hyderabad.
7. One duplicate copy.

YLKR

9/1/96

6/8/96/96

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 10.10.96

ORDER/JUDGEMENT
R.A/C.P./M.A.NO.

in
O.A.NO. 1196/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED X REJECTED
NO ORDER AS TO COSTS.

YLKR

No

Ca